

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 1170/97

DATE OF ORDER : 27-08-1997.

Between :-

1. P.Krishna Reddy
2. Zahuruddin
3. Syed Khaleelullah
4. K.Sathyanarayana Rao
5. V.BAlagoud
6. MRK Murthy

... Applicants

And

Union of India rep. by

1. Director General of Posts,
Govt. of India, New Delhi.
2. Chief Post Master General,
AP Circle, Hyderabad.
3. Superintendent, RMS 'Z'
Division, Hyderabad.

... Respondents

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Counsel for the Applicants : Shri KSR Anjaneyulu

Counsel for the Respondents : Shri V.Rajeshwar Rao, Addl.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri D.Subrahmanyam for Sri KSR Anjaneyulu, for the applicants and Sri V.Rajeshwar Rao, standing counsel for the respondents.

2. There are 6 applicants in this OA. The applicants pray for a direction to the respondents to grant them seniority of service and all other consequential benefits with reference to their initial date of appointment as RTPs by extending the judgement in OA 798/97 decided on 27-6-97 and OA 1410/95 decided on 8-2-96.

3. The applicants were appointed initially as RTPs in the years 1982 and 1987. Their dates of absorption on regular basis and their dates of appointment as RTP are given in page-11 (Annexure-2) to OA. The applicants state that they have completed training and worked along with regular Postal Assistants for 8 hours per day and more than 240 days in a year.

4. The learned counsel for the respondents submits that this OA is covered by the judgement in OA 798/97. That OA was decided on the basis of the OA 1410/95 on the file of Ernakulam Bench of this Tribunal. This fact is also accepted by respondents counsel.

5. Hence we follow the direction given in OA 798/97 and direct as follows :-

Respondents 1 to 3 or such of them as is competent, are directed to grant the appli-

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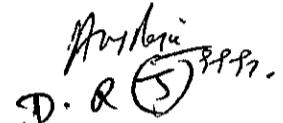
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cants seniority with reference to their initial appointment. If the existing seniority position is to be revised, that could be done only after notice to parties who may be affected.

6. Original Application is ordered accordingly at the admission stage itself. No costs.


(B.S. JAI PARAMESHWAR)
Member (J)
27.8.97


(R.RANGARAJAN)
Member (A)


D.R. (S) 27.8.97

Dated: 27th August, 1997.
Dictated in Open Court.

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Copy to:-

1. The Director General of Posts, Govt. of India, New Delhi.
2. The Chief Post Master General, A.P.Circle, Hyderabad.
3. The Superintendent, RMS 'Z' Division, Hyderabad.
4. One Copy to Mr. KSR Anjaneyulu Advocate CAT. Hyd.
5. One Copy to Mr. V. Rajeshwar Rao, Addl. CGSC. CAT. HYD.
6. One Copy to The D.R(A).
7. One Duplicate Copy.

Upr.

22/8/97

TYPED BY
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APPROVED BY
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RAJAGARJAN : M.(S)

AND

THE HON'BLE SHRI B.G.DHAI PARAMEHWAR:
(M) (J)

Dated: 27-8-97

ORDER/JUDGEMENT

M.A/R.A/C.A. NO.

in

C.A. NO.

1170/97.

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLR

II Court

